

[*Translation*]

Ban on Recruitment in Department of Posts

822. SHRI RAJ KUMAR RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the pace of work in the postal department has slowed down as a result of imposition of ban on new recruitment;

(b) if so, the reasons for imposing the ban on new recruitment;

(c) whether Government propose to remove the ban on new recruitment to provide better service to the people; and

(d) if so, the time by which it is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (d). In the context of the absolute need for economy and to contain administrative expenditure of the Government, the powers delegated to various authorities for creation of posts have been withdrawn. Accordingly, new posts can be created only when these are unavoidable and that too as far as possible by providing matching savings. Every effort, however, is being made to ensure that the postal services are not allowed to deteriorate, by increasing productivity and simplifying procedures wherever possible.

[*English*]

Sale of Hazardous and Sub-standard Electrical Appliances

823. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the attention of Government has been drawn to a news item appearing in the Indian Express dated 10.12.1988 regarding continuous sale of hazardous and sub-standard electrical appliances in Delhi;

(b) if so, whether the enforcement agencies have made any survey of the market since the Household Electrical Appliances (Quality Control) Order, 1988 came into force;

(c) if so, the details thereof and the sub-standard electrical goods seized during the survey; and

(d) the action taken by Government to strictly enforce the Order to check the sale of hazardous and sub-standard electrical appliances in Delhi and other parts of the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The State Governments and the Union Territories Administrations have been requested to take necessary steps for the implementation of the said Order.

Films Screened during Platinum Jubilee of Indian Cinema

824. SHRI V.S. KRISHNA IYER: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of films screened on Doordarshan in connection with Platinum Jubilee of Indian Cinema recently, language-wise; and

(b) the reasons for not screening any Kannada film on that occasion?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF IN-
FORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT): (a) and (b). Doordarshan telecast three feature films each of four eminent film makers namely, Guru Datt, Ritwik Ghatak, S.S. Wasan and Raj Kapoor as per the following details in the 'Retrospectives' arranged by Doordarshan to celebrate 75 years of Indian Cinema.

<i>Language</i>	<i>No. of films telecast</i>
Hindi	7
Bengali	3
Tamil	1
Telugu	1
Total	12

While selecting the films, Doordarshan had kept in mind that these films represented typical trends and professional traits of the respective directors. However, during the same period a Kannada feature film (Shankhanada on 25.12.88) and a Malayalam feature film ('Irakal' on 30.12.88) were telecast.

Telecommunication Building at Bhanjanagar, Orissa

825. SHRI SOMNATH RATH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether funds have been allotted to construct the telecommunication building at Bhanjanagar in Orissa during 1988-89,

(b) if so, when the construction will start; and

(c) whether the land leased out by the Revenue Department at Bhanjanagar for the telecommunication building will revert to that department if construction work does not start soon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir. Necessary funds have been provided to construct Telecommunication building at Bhanjanagar during current financial year 1988-89 and 1989-90.

(b) Estimate has been sanctioned. Tender will be called during this financial year and work will be awarded thereafter. Necessary action has been taken to expedite the case and start the construction work as early as possible.

(c) No, Sir.

[*Translation*]

Safety Measures at Drilling Platform in Bombay High

826. SHRI JAGDISH AWASTHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some recommendations have been made in the audit report of Safety Equipment Maintenance Division of Oil and Natural Gas Commission with regard to the security measures at the drilling platform of Bombay High;

(b) if so, the details of these recommendations;

(c) the action taken so far thereon; and

(d) the results of the inquiry conducted to find out loss of life and property due to fire in Bombay High in July, 1988 and the action taken thereon?